NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 12(ND)16 CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN HON'BLE MEMBER (J)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.08.2016

NAME OF THE COMPANY: M/s. Mr. Gajendra Singh Panwar & Anr. V/s. M/s. Girivar Hotel & Resorts Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1. MR. ARUN SAXENA ADV

2. MS. NALINI OFFER

3. MR. SIMRAN JYOT SINGH ADV

Vide an order dated 12th July, 2016, this case was adjourned for today to be taken up at 2.00 p.m.

- Since there has been a notification that the cases shall now be taken up as a running list, the petitioner's counsel is present at 10.30 a.m. He submits he is in personal difficulty at 2.00 p.m. In view of the same, he prays for another date.
- This Bench is apprised of the fact that the respondent's application u/s 8 of the Arbitration & Conciliation Act, 1996 is pending disposal in addition to the petitioner's application for appointment of an Observer.
- Adjourned to 02.09.2016.

(Ina Malhotra)

SdI

(K. Varadharajan) Member Judicial